

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 01.11.2022 (TUESDAY)

COURT – IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 904 of 2022	Shubh Gautam Vs. Anjani Technoplast Ltd.	Piyush Vatsa	Amrita Sarkar Vivek Singh Akash

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By order of Hon'ble Chairperson
-sd/-
Registrar